

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

R.P. No. 06 of 2018 IN
APPEAL NO. 201 OF 2017

Dated : 12th December, 2018

In the matter of

BLA Power Pvt. Ltd.

Vs.

**State of Madhya Pradesh
through Energy Departments & Ors.**

....Petitioner (s)

....Respondent(s)

ORDER

The Bench did not assemble today.

As agreed by the learned counsel appearing for the Review
Petitioner, list the matter on **18.12.2018.**

PS/Court Master/PA

vt/pk